

fied and analysed as part of remote sensing studies over the Indian sub-continent.

Permission Sought by Government Servants for Accepting Employment for Family Members in Foreign Organisations in India

2924. SHRI KRISHNA KUMAR GOYAL : Will the Minister of HOME AFFAIRS be pleased to state the details of Senior Government servants who had sought the permission of Central Govt, for accepting employment for their family members in foreign organisations in India during the last three Years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : There are certain restrictions on the acceptance of employment in foreign mission and related organisations/international organisations/foreign commercial organisations in India by any member of family of a Government servant. In view of the security implications involved, it is not considered desirable in public interest to disclose the details of specific cases.

'C' Class Industries

2925. SHRIMATI SANYOGITA RANE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government had created a new category of industries called the 'C' Class industries ;

(b) if so, the norms and details of areas specified under this new category; and

(c) the details of incentives and subsidy available for starting industries in the above category ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) to (c)

Government has not classified any 'C' class Industries. It has however recategorised the backward areas of the country into 3 Categories viz. Category 'A', Category 'B' and Category 'C'. Central Investment Subsidy in these categories will be as follows :—

Category 'A'—25% of the investment subject to a ceiling of Rs. 25 lakhs.

Category B'—15% subject to a maximum of Rs. 15 lakhs.

Category 'C'—10% subject to a maximum of Rs. 10 lakhs.

The above scheme accepted by Government was promulgated vide Press Note No. 4/1/81-BAD (Vol. III) dated 27-4-1983. Copies of the same are available in the Parliament Library.

Amount Allocated for Tribal Sub-Plan of Orissa

2926. SHRI CHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount allocated for Tribal sub-plan of Orissa for the year 1982-83;

(b) the amount actually spent;

(c) the details of work done for the welfare of the tribals under the Plan and

(d) the amount earmarked for the year 1983-84 for implementing the Tribal sub-plan of Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (d) The amount allocated to Tribal sub-Plan of Orissa in the year 1982-83 and 1983-84 is as follows;—